Rule 377

dingly the State Government submitted the same as far back as in September 1982. But so far no action has been taken in this regard. The State Government has taken up this matter with the Railway authorities on many occasions. But all its attempts to get the plan approved have been of no avail. proposed overbridge is very essential for the smooth flow of vehicular traffic in this congested area.

Therefore, I would request the Railway authorities to sanction this plan immediately so that work could be started without any further loss of time.

(ii) Stoppage of trains like G.T. Howrah Express, Tamil Nadu Express etc. at Sulurpet Station

P. PENCHALIAH (Nellore):** Stoppage of trains like GT/Coramandal/Tamil Nadu/Howrah Mail at Sulurpet.

Sriharikota Rocket Launching Station in Andhra Pradesh is a prestigious project in our country. It is one of the foremost Rocket Launching stations of the world.

Many engineers, scientists and other civil servants working in the project come from various parts of the country. Nearly 12,000 empoyees of the SHAR come from place like Delhi, Calcutta, Madras, Bangalore, Ahmedabad, Bombay, Trivendrum, Hyderabad, Nagpur, etc. The nearest railway station connecting this prestigious project with the rest of the country is Sulurpet which is 17 Kms. away from the project. At present, only passenger trains stop at Sulurpet; none of the fast trains like GT Express, Coromandal Express, Tamil Nadu Express, Howrah Mail stops at Sulurpet, with the result that the employees working at the project are facing many difficulties.

The matter has been represented several times to the Railway authorities but unfortunately no action has been taken to stop the above-mentioned trains at Sulurpet.

Matters Under

Rule 377

Hence, I request the Hon. Minister for Railways to take up the matter immediately to stop GT, Coromandal, Tamil Nadu Express, Howrah Mail at Sulurpet.

Also I request to extend the suburban train which is running between Madras and Gummandipudi to Gudur which will go a long way to serve the needs of SHAR employees.

(iii) Delay in Starting Express Trains from Trivandrum to Bongain gaon and Ahmedabad

SHR1 V.S. VIJAYARAGHAVAN (Palghat): The Railway Department had taken a decision to start two express trains from Bongaingaon to Trivandrum and Ahmedabad to Trivandrum respectively. This decision was taken as a result of repeated repersentations from the public. The decision to link the eastern and western parts of India with Trivandrum in the South was heartily welcomed by the people of Kerala. These trains would be a great help to thousands of Malayalese working in big industrial cities like Calcutta, Bhilai, Bombay, Ahmedabad etc. Unfortunately, it appears now that implementation of the decision to start these train services will be delayed. The railway authorities say that it has not been implemented because the Finance Ministry has not given clearance to this proposal so far. Whatever may be the reason, the delay in this matter has created apprehensions in the minds of the people of Kerala. They fear that it might be cancelled on some pretext or the other.

Therefore, I would request the Railway authorities to get a favourable decision from the Finance Ministry immediately and take steps to start these trains and thus remove the apprehensions from the minds of the people of Kerala,

^{**}The original speech was delivered in Telugu.